

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.34785/2014
(Arising out of impugned final judgment and order dated 16-01-2014
in WPC No.62091/2013 passed by the High Court Of Judicature At
Allahabad)

M/s. GAIL INDIA LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

SLP(C) No.33455/2014 (XI)

SLP(C) No.34790/2014 (XI)

Date : 05-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE VINEET SARAN

Counsel for the Parties:

Mr. Gaurav Agarwal, Adv.
Ms. Shristi Gupta, Adv.
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Mr. Abhishek Sharma, AOR

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Mr. Shashank Shekhar Singh, AOR

Mr. Pradeep Misra, AOR
Mr. Manoj Kr. Sharma, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 08.07.2019

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER